

निर्माण पर किया गया व्यय नीचे लिखें अनुसार है :-

रजवाहे	संख्या	किया गया व्यय (लाख रुपये में)
मुख्य नहर ऊपरी के	44	81.98
मुख्य नहर निचली के	19	48.17
अम्बाह शाखा नहर के	62	107.88
मुरैना शाखा नहर के	23	44.41
मऊ शाखा नहर के	24	52.20
भिड शाखा नहर के	21	90.36
	193	425.00 लाख

मऊ शाखा और भिड नहर के रजवाहों को छोड़ कर, जिन पर निर्माण चल रहा है, बाकी इन सभी रजवाहों का निर्माण 1967 में ही पूरा हो गया था।

(ग) और (घ). मध्य प्रदेश और राजस्थान राज्यों में 14 लाख एकड़ की सिंचाई-शक्यता के निर्माण का लक्ष्य था। इन दोनों राज्यों के 5.65 लाख एकड़ क्षेत्र में सिंचाई-सुविधा का उपयोग किया गया है।

Erosion and Damage in Malda by Floods

3950. SHRI B. K. DASCHOWDHURY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether in a recent flood, thirty-seven Mouzas or Talukas of Malda district in West Bengal have been completely eroded and washed away causing destruction and damage;

(b) if so, the extent of damage caused and the relief measures provided by Government;

(c) whether this flood caused serious damage to the Farakka Barrage project; and

(d) if so, the reaction of Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b) : The Government of West Bengal have reported that there have been no serious flood in the Malda District so far this year. However, three villages had been eroded by the river Kalindi in Ratua Police Station area of Malda district. The State Government have sanctioned Rs. 50,000/- for distribution as grants towards cost of shifting of houses of the affected people.

(c) There has been no damage to the Farakka Barrage Project due to the recent floods ?

(d) Does not arise.

सरायगढ़ से राधोपुर (उत्तर पूर्व रेलवे लाइन) तक पुरानी रेलवे लाइन को फिर से चालू करना

3951. श्री निरंजीब झा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उत्तर-पूर्व रेलवे लाइन पर सरायगढ़ से राधोपुर तक पुरानी रेलवे लाइन को पुनः चालू करने के लिये सर्वेक्षण कार्य इस बीच पूरा हो गया है ;

(ख) यदि हां, तो इस प्रबन्ध में सर्वेक्षण प्रतिवेदन से क्या निष्कर्ष निकाला गया तथा उस पर आगे क्या कार्यवाही की गई है;

(ग) उक्त रेलवे लाइन की कब तक पुनः चालू करने का प्रस्ताव है;

(घ) क्या थारथिट्टा और सरायगढ़ रेलवे स्टेशनों को बिजली सप्लाई करने का कोई प्रस्ताव है जिससे कार्य सुचारु रूप से चल सके ; और

(ङ) यदि हां, तो ये प्रबन्ध कब तक पूरे हो जायेंगे ?

रेल मंत्री (श्री हनुमन्तैया) : (क) राधोपुर के रास्ते सरायगढ़ से फाकिबगढ़ तक लाइन को

फिर से बिछाने के लिए एक त्वरित मार्ग निर्धारण और यातायात मूल्यांकन किया गया है।

(ख) और (ग) मूल्यांकन रिपोर्ट से पता चला है कि सरायगढ़-राधोपुर मार्ग (13 किलोमीटर) में लाइन को फिर से बिछाने पर लगभग 58 लाख रुपये की लागत आयेगी और वित्तीय दृष्टि से यह लाभप्रद नहीं होगी। इस लिए अभी इस लाइन के फिर से बिछाये जाने की सम्भावना नहीं है।

(घ) जी नहीं।

(ङ) प्रश्न नहीं उठता।

Election Commission's Report on Deficiencies during recent Elections

3952. SHRI DEVLINDER SINGH GARCHA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Election Commission have submitted a report to Government on the deficiencies noticed during the recent elections to the Lok Sabha; and

(b) if so, the broad recommendations of the Commission and reaction of Government thereto?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE): (a) No, Sir.

(b) Does not arise.

Central Engineering Service Qualifying Marks

3953. SHRI S. D. SOMASUNDARAM: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 9291 on the 12th May, 1970 regarding recruitment of Engineers through Union Public Service Commission and state:

(a) the reasons under which the qualifying marks prescribed by the Union Public Service Commission for Central Engineering Services from time to time are treated as confidential by the Commission; and

(b) whether the Commission have been given certain discretion to fix qualifying marks in any or all subjects only to carry the assigned works without any difficulty and prejudice but not to lower the limit to fill up the quota given to them?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

Direct Recruitment to Central Engineering Service and Central Electrical Engineering Service

3954. SHRI S. D. SOMASUNDARAM: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 9291 on the 12th May, 1970 regarding recruitment of Engineers through Union Public Service Commission and state the progress so far made regarding the stoppage of direct recruitment to Central Engineering Service Class II and Central Electrical Engineering Service Class II since last one year?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): The matter is still under consideration of the Government.

Setting up of Industries in Saharsa District (Bihar)

3955. SHRI CHIRANJIB JHA: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state the names and locations of industries proposed to be set up by Government in Saharsa District (Bihar) with a view to developing this backward district and to provide employment to the people of this area?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): Government have selected certain districts/areas (as per statement attached) for grant of concessional finance from the financial institutions for starting industries there. Saharsa, in the State of Bihar, is one of the districts selected for the purpose. The concessions and the facilities to be allowed by the financial institutions will help to accelerate the pace of industrial development in these districts and it is hoped that the entrepreneurs would take full